

(2)

CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH, NEW DELHI

O.A. No. 1734/94

NEW DELHI THIS THE 20TH DAY OF OCTOBER, 1994.

HON'BLE SHRI S.R. ADIGE, MEMBER (A)

Shri R.T. Gautam,
S/o Shri Dharsu Ram,
Asstt Engineer,
P.W.D. Divn.No.V (NCTD)
PUSA, NEW DELHI.

...Applicant

(By Advocate: Shri Virender Metha)

VERSUS

1. The National Capital Territory of Delhi, through its Chief Secretary, 5, Sham Nath Marg, DELHI-54.
2. The Chief Engineer, Public Works Department, Zone-II, Govt of National Capital Territory of Delhi, M.S.O. Building, I.P. Estate, New Delhi-110 002.Respondents

(By Advocate : Shri O.N. Trishal)

JUDGEMENT (ORAL)

Hon'ble Shri S.R. Adige, Member (A)

Shri Virender Mehta counsel for the applicant seeks permission to withdraw this O.A. bearing No.1734/94. Shri Trishal, Counsel for the Respondents places on record a copy of the Order dated 19.8.94 withdrawing the impugned transfer order along with the reply filed by the respondents which is also taken on record.

2. The prayer for withdrawal of the application is allowed, and the OA is dismissed as withdrawn.

(S.R. ADIGE)
MEMBER (A)

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